

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE

RAJYA SABHA
UNSTARRED QUESTION No. 560

TO BE ANSWERED ON TUESDAY, July 25, 2023/ Sravana 3, 1945 (Saka)

NON INCLUSION OF ANDHRA PRADESH IN SPECIAL ASSISTANCE TO STATES

560. SHRI KANAKAMEDALA RAVINDRA KUMAR

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that the State of Andhra Pradesh has been left out under the scheme 'Special Assistance to States for Capital Investment in 2023-24; and
- (b) if so, the reasons for not including the State of Andhra Pradesh under the said Scheme?

ANSWER

THE MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) & (b): No Sir, the Scheme for Special Assistance to States for Capital Investment 2023-24 is aimed at providing financial assistance in the form of 50-year interest free loan to all States including the State of Andhra Pradesh.
